

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.4486
TO BE ANSWERED ON 28.03.2023**

DE-ADDICTION CENTRES

4486. SHRI ASADUDDIN OWAISI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the kind of facilities that are available for the patients in the de-addiction centres;
- (b) the number of the patient admitted and discharged from the de-addiction centres in the country during the last five years, year-wise; and
- (c) the substances that are included in the definition of the drugs?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SUSHRI PRATIMA BHOUMIK)**

(a): In de-addiction centre supported by Ministry of Social Justice and Empowerment in NAPDDR scheme the patients are provided with free de-addiction treatment care i.e. detoxification, counseling, medication, board & lodging, yoga session, recreation facilities, spiritual & mindfulness session etc.

(b): the number of the patients benefited from the de-addiction centres in the country during the last five years, year-wise, are as under-

- (i) FY 2017-18: 114759
- (ii) FY 2018-19: 77479
- (iii) FY 2019-20: 93364
- (iv) FY 2020-21 : 208415
- (v) FY 2021-22 : 28640

(c): The substances that are included in the definition of the drugs are as under-

- Alcohol
- Cannabis
- Synthetic Cannabinoids
- Opioids
- Sedatives, Hypnotics or Anxiolytics
- Cocaine
- Stimulants including Amphetamines methamphetamine or Methcathinone
- Synthetic Cathinones
- Caffeine
- Hallucinogens
- Nicotine
- Volatile Inhalants
- MDMA
- Dissociative Drugs including Ketamine and Phencyclidine (PCP)
